

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

20/02/2019

O.A./260/741/2016

A L RAO
-V/S-
M/O RAILWAYS

ITEM NO:81

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>List revised. None is present for the applicant. Mr. T. Rath, Ld. Counsel for the Respondents is present and heard. He submitted that as stated in the counter the applicant had made a request for inter departmental transfer during the year 2012 for which the O.A. is barred by limitation. He also submitted that in view of other grounds as mentioned in the counter, the O.A. is not maintainable. It is seen that although on the last date i.e., on 18.02.2019, Ld. Counsel for the applicant was present but no one was present on 19.12.2018 & 03.12.2018. Hence it seems that the applicant is not interested to pursue this O.A. which is dismissed for default due to non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>